

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/2/2017
NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 others
NAME OF THE RESPONDENT(S) : M/s Raghav Industries Limited & 2 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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| 1. | Preethi S. Arasu for Rajagopal & Raghunathan Advocates | Counsel for Petitioners | Preethi |
| 2) | M.K. PREETHI. for LSR & CO. | Counsel for Respondents | M.K. Preethi 15/11/17 |

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing rejoinder stating that the petitioner is out of India and is unable to seek instructions. Considering the submissions made by the counsel for petitioner, I am inclined to grant time. Time extended at request finally with a direction to furnish copy of the same to the other side before the next date of hearing. Put up on 11.12.2017 at 10.30 A.M.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)